

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 10824/2019

(Arising out of impugned final judgment and order dated 18-12-2018 in CCN No. 4810/2014 passed by the High Court of Judicature at Allahabad)

MADHAV RAM

Petitioner(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68293/2019-EXEMPTION FROM FILING O.T., IA No.68289/2019-PERMISSION TO FILE SPECIAL LEAVE PETITION and IA No. 138729/2019 - DISCHARGE OF ADVOCATE ON RECORD)

WITH

Diary No(s). 15162/2019 (II)

(FOR ADMISSION and I.R. and IA No.73000/2019-CONDONATION OF DELAY IN FILING SLP and IA No.73001/2019-EXEMPTION FROM FILING O.T)

Date : 15-10-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)

Mr. Rameshwar Prasad Goyal, AOR (Not present)

Mr. T. N. Singh, AOR
Mr. Vikas K. Singh, Adv.

For Respondent(s)

Mr. T. N. Singh, AOR
Mr. Vikas K. Singh, Adv.

Mr. Rameshwar Prasad Goyal, AOR (Not present)

UPON hearing the counsel the Court made the following
O R D E R

Yesterday, on urgent mentioning of the matters by Mr. R.P. Goyal, learned counsel appearing for the respondent in first matter and for petitioner in the second matter, the matters are listed today.

Today, when the matters came up for hearing, Mr. T.N. Singh, learned Advocate-on-Record appearing for the petitioner in the first matter and the respondent in the second matter, submits that he has not mentioned the matter and the matters were mentioned by the respondent's counsel without informing him.

Junior counsel of Mr. R.P. Goyal submits that the matter was not mentioned by him and it was mentioned by Mr. Randhir Kumar Ojha, learned Advocate-on-Record appearing for the respondent in first matter and for petitioner in the second matter, who has taken no objection from the erstwhile Advocate-on-Record viz. Mr. R.P. Goyal.

In view of that, the Registry is directed to inform Mr. Randhir Kumar Ojha, learned Advocate-on-Record to appear before us tomorrow i.e. 16th October, 2019 for hearing.

List the matters on 16th October, 2019.

(VISHAL ANAND)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER